

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.796/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Mayur Enclave Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
21.	MS SARASANLHETI For the Petitioner Companies	ADVOCATE	

**ORDER**

**C.S.A. No. 796/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **22.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

**12.10.2017**

ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**